F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 30.05.2018

ORDER NO. 114 of 2018

Hon'ble Member (J) is pleased to modify the sitting notified vide order no. 91 of 2018 for CESTAT Allahabad to the extent indicated below:-

On 01.06.2018 at 10.30 a.m. Hon'ble Shri Anil Choudhary, Member (J) will preside over the Bench at CESTAT Allahabad for pronouncement of orders only.

By Order 3n/x (A. Mohan Kumar)

(A. Mohan Kumar) Registrar

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Registrar

F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 30.05.2018

ORDER NO. 115 of 2018

Hon'ble Member (J) is pleased to modify the sitting notified vide **order no. 110 of 2018 for CESTAT Delhi** to the extent indicated below:-

On 01.06.2018 at 10.30 a.m. Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Shri C.L. Mahar, Member (T) will hear Service Tax Division Bench matters.

On this day Hon'ble Ms. Archana Wadhwa, Member (J) will hear Single Member Bench matters after the Division Bench matters are over.

By Order 321X (A. Mohan Kumar)

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y. Registrar

Registrar

F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 30.05.2018

ORDER NO. 116 of 2018

Hon'ble Member (J) is pleased to modify the **roster no. 109 of 2018 for CESTAT Kolkata** to the extent indicated below:-

COURT	PERIOD	WORK
		ASSIGNED
Hon'ble Shri P.K. Choudhary,	From 04.06.2018 to	Division Bench
Member (J) and Hon'ble Sh.	15.06.2018 and	matters
Bijay Kumar, Member (T)	from 02.07.2018 to	
	13.07.2018	×
	A	
Hon'ble Shri P.K. Choudhary,	From 18.06.2018 to	Division Bench
Member (J) and Hon'ble Sh. C.L.	29.6.2018 and from	matters
Mahar, Member (T)	14.07.2018 to	
	27.07.2018	
Hon'ble Shri P.K. Choudhary,	From 30.07.2018	Single Member
Member (J)	onwards	Bench matters as notified

Note :

- 1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
- 2. On every Friday afternoon special bench sittings will be notified, if any.

By Order 37510

(A. Mohan Kumar) Registrar

Dy. Registrar

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